

ITEM NO.55

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1180/2022

LAL MOHAMMAD & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 25-01-2023 This appeal was called on for hearing today.

For Appellant(s)

Ms. Kumud Lata Das, AOR
Mr. Harsh Ajay Singh, Adv.
Ms. Pooja Rathore, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Ms. Pooja Singh, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records not received.

Issue D.O. letter in this regard.

List again on 13.03.2023.

S.P.S. LALER
Registrar

pm